

### Pitiable Condition of Museums in the Country

1875. DR. R. K. PODDAR:

SHRI MOSTAFA BIN  
QUASEM;

SHRI SUKOMAL SEN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Amrit Bazar Patrika dated the 21st June, 1989 on the pitiable condition of Museums in the country,

(b) if so, what is Government's reaction thereto; and

(c) what steps Government propose to take for proper maintenance of Indian Museums?

THE MINISTER OF STATE IN THE DEPARTMENT OF CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The views expressed are personal views about museums in India which seem to be highly exaggerated.

(c) According to the Constitution of India "Museums" is a State subject. However, within the financial constraints, the Department of Culture, Government of India does the following:

(i) Operates a Scheme of financial assistance for reorganisation, development, preservation and conservation of their art treasure to private museums.

(ii) The National Museum, New Delhi and Indian Museum, Calcutta run in-service training courses in Museology to which nominees of various museums are admitted similarly.

(iii) The National Research Laboratory for Conservation of Cul-

tural Property (NRLCCP), Lucknow train nominees for various departments, museum libraries in conservation and techniques and treatment of art objects.

(iv) The Department of Culture has also been advising the State Government, Union Territories from time to time through its Central Advisory Board of Museums the need for taking extra care for the conservation and preservation of their art treasure.

### Computer Chips stolen from the cargo godown at Indira Gandhi International Airport

1876. SHRIMATI VEENA VERMA:

SHRI KAPIL VERMA:

KUMARI SAYEEDA  
KHATUN:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is fact that imported computer chips were stolen from the cargo godown at Indira Gandhi International Airport, Delhi, and if so, what was their value;

(b) whether any inquiry has been conducted by Government in this regard; and

(c) if so, what action has been taken against the officials who were found responsible for the theft?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Seven cases of import consignments of computer chips of a total value of Rs. 20.63 lakhs (CIF) have been reported stolen from the Cargo Terminal at IGIA, Delhi since its inception.

(b) and (c) The cases have been taken up with Police Authorities who have arrested six persons suspected to be involved in the theft. No IAAI official has been named in these cases.